

Profit earned by Gujarat State Fertiliser Company

8697. SHRI N. R. VEKARIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what is the total profit earned by Gujarat State Fertiliser Company during the last two years, year-wise; and

(b) how much dividend has been distributed to the share-holders per share?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) and (b). The profits made by the Company and the dividends distributed per share during the last two years viz., 1971-72 and 1972-73 are as follows:

Year	Net Profit	Dividend per share
1971-72	Rs 3,18,18,292 -	Rs 16/-
1972-73	Rs 3,74,79,124/-	Rs 20/-

Gujarat Government's Share Capital in G.S.F.C.

8698. SHRI VEKARIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Gujarat Government has proposed to increase its share capital from 49 per cent to 51 per cent in Gujarat State Fertiliser Company; and

(b) if so, the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) No decision has yet been taken by Government in the matter.

Reopening of Railway Line from Junagarh to Delwada

8699. SHRI VEKARIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway line from Junagarh to Delwada has been closed down;

(b) if so, the reasons therefor; and

(c) when it is likely to be reopened?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) No.

(b) and (c). Does not arise.

Demand for upgradation of Posts of Commercial Clerks in Dhanbad Division (Eastern Railway)

8700. SHRI K. M. MADHUKAR: SHRI RAMAVATAR SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Board by letter No. 70/TC/RCC/IMP/428, dated 20th June, 1970 advised all General Managers for implementation of the recommendation of the One-Man Expert Committee on compensation Claims and institution of enquiries for the settlement of claims for the missing goods;

(b) if so, the numbers of posts including Commercial Controllers, sanctioned so far, Division-wise in each Railway for effective functioning of this Organisation as per Board's order, and

(c) the reasons for not sanctioning the posts in this organisation on justification having been sent by Divisional Commercial Superintendent, Dhanbad long before the Railway Authority?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes

(b) A statement giving the required information is attached.

(c) One post has been sanctioned in Dhanbad Division.

STATEMENT

Division-wise break-up of number of posts including Commercial Controllers sanctioned so far for effective functioning of the organisation for institution of enquiries in cases where consignments are not received at destination.

Railway	Division	No. of Posts
Central	Bombay	1
	Bhusawal	1
	Nagpur	1
	Jabalpur	3
	Jhansi	3
		9
Eastern	Sealdah	2
	Howrah	2
	Asansol	2
	Dhanbad	1
	Danapur	1
		8
Northern	Allahabad	1
	Bikaner	1
	Delhi	1
	Ferozepore	1
	Jodhpur	1
	Lucknow	1
	Moradabad	1
	Headquarter Office	1
		8
North Eastern	Izatnagar	1
	Lucknow	2
	Varanasi	2
	Samastipur	2
		7

Railway	Division *	No. of Posts
Northeast Frontier	Katihar	2
	Alipurduar	1
	Lumding	1
	Tinsukia	1
	Headquarters office	2
		<u>7</u>
Southern	Madras	1
	Olavakkot	2
	Guntakal	1
	Mysore	1
	Madurai	1
	Tiruchirappalli	1
	Headquarters Office	1
		<u>8</u>
South Central	Secunderabad	1
	Sholapur	1
	Vijayawada	1
	Hubli	1
	Headquarters Office	1
		<u>5</u>
South Eastern	Adra	2
	Bilaspur	2
	Chakradharpur	2
	Kharagpur	2
	Khurda Road	2
	Nagpur	2
	Waltair	2
Headquarters Office	2	
		<u>16</u>

Railway	Division	No. of Posts
Western	Baroda	1
	Ajmer	1
	Rajkot	1
	Bhavnagar	1
	Bombay Central	1
	Jaipur	1
	Kota	1
	Ratlam	1
	Headquarters Office	1
		9

Increase in Upgradation of Posts of Commercial Clerks

8701. SHRI K. M. MADHUKAR:
SHRI RAMAVATAR
SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the All India Railway Commercial Clerks Association represented to increase the percentage of up-gradation of the Commercial Clerks from 45 per cent to 75 per cent alongwith other demands in November, 1973; and

(b) if so, the action taken thereon by the Railway Administration?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) Action has been initiated to review the gradewise distribution of posts in various categories with a view to examine the possibility of improving promotional prospects.

Increase in Promotional Quota of Class III Ministerial Staff

8702. SHRI K. M. MADHUKAR:
SHRI RAMAVATAR
SHASTRI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the representatives of All India Railway Ministerial Staff Association during the course of discussion with Member, Staff, Railway Board on 12th November, 1973 submitted a note regarding the problems of Ministerial staff including immediate implementation of commitment of Shri. C. M. Poonacha to increase promotional quota of Class III Ministerial Staff; and

(b) if so, the action taken to implement each items of the notes for up-gradation of Ministerial Staff?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes.

(b) Action has been initiated to review the gradewise distribution of posts in various categories with a view to examine the possibility of improving promotional prospects.